

report regarding denial of the benefits of ESI, Provident Fund etc. seem to have been received in the recent past. In the circumstances, the question of taking any action in the matter does not arise.

### **Australian Alf for Fisheries Development**

1115. SHRI SOMNATH RATH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether representatives of the Australian fishing vessel industry and Government visited the country in May, 1987 to use Australian technology in the development of India's fishing industry; if so, the outcome of the discussion;

(b) the number of Australian made fishing vessels being used in the country and with what results; and

(c) whether the Australian produced trawlers are proved to be technologically superior to be indigenous ones?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) An Australian Fisheries Mission visited India from 2-10 May, 1987 for possible cooperation between the two countries in various aspects of fisheries development. The outcome of the discussions are :-

- (i) Fishery management particularly in the deep sea fishing areas would be emphasised.
- (ii) Cooperation in bringing right type of vessels; providing right type of training would be examined.
- (iii) A delegation from India would visit Australia at the earliest opportunity to negotiate with the Australian companies on joint venture possibilities.

(b) The number of Australian made deep sea fishing vessels (20 M & above overall length) in operation in Indian waters now is 13. Operational results of these vessels are reported to be satisfactory.

(c) No such comparison has been made so far as both types of vessels have started operation only recently.

### **Decline in Shrimp catch**

1116. SHRI D. P. JADEJA: Will the Minister of AGRICULTURE be pleased to state:

(a) the extent to which there has been decline in shrimp catch due to over-fishing by multi-purpose imported fishing trawlers;

(b) the number of such imported multi-purpose fishing trawlers engaged in shrimp-fishing;

(c) whether such trawlers have been fishing only on the Eastern coast; and

(d) the steps taken to allow foreign fishing trawlers to operate beyond Exclusive Economic Zone only?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) There is no decline in Shrimp Catch due to fishing by multi-purpose imported fishing trawlers. Shrimp Catch during the last 4 years (1983-86) is as follows:

1983	1.97	Lakhs tonnes
1984	2.03	lakhs tonnes
1985	2.32	lakhs tonnes
1986	2.14	(provisional) lakh tonnes

The marginal decline of Shrimp Catch in 1986 is attributed to natural fluctuations.

(b) The number of imported multi-